## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in TP 75/16	For hearing	397/398	Harish Kumar Amilineni Vs Mahajuicy Food Processing Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	RAJASHREE D. tor K. VENKATRAMANJ 080-41280811	Respondente 182	<u>PD</u>
2	Vishnu Tej K.V. for Harigh Kumar 9985616313	pedetioned	+ Tel

Representative of petitioner is present. He has filed a request letter given by the petitioner seeking adjournment on the ground of illhealth. Counsel for respondent is present.

For engaging counsel and for appearance, list it on 13.03.2018.

MEMBER (T)

MEMBER (J)